



GUJARAT STATE JUDICIAL ACADEMY
High Court Of Gujarat, Ahmedabad

Judicial Education Workshop on the subject of
“Medical Jurisprudence: Science and Law”

PROPOSED TIME-TABLE 1st Batch – 6 to 9, September, 2010

06.09.2010, Monday

<u>Time</u>	<u>Subject</u>	<u>Name of Faculty</u>
10.00 to 10.30	Registration & Refreshment	
10.30 to 12.00	Human Anatomy in medico Legal aspect	Dr. D. R. Kothari
12.00 to 12.15	Recess	
12.15 to 01.45	Symptoms of death due to throttling, drowning, Hanging, Asphyxia	Dr. D. R. Kothari
01.45 to 02.30	Lunch	
02.30 to 04.00	Poisoning-external and internal signs of poisoning and its effect (Post Mortem-finding)etc.	Dr. Saumil Merchant
04.00 to 04.15	Tea Break	
04.15 to 05.45	Phraseology of Medico Legal Report and its importance.(PM Report, Injury report, Rape exam report, Age estimation report, Medical Certificate, Impotency report, Alcoholic examination, Abortion, Infanticide, etc)	Dr. Dharmesh Patel



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07.09.2010, Tuesday

Time	Subject	Name of Faculty
09.30 to 10.00	Tea	
10.00 to 10.10	Prayer	
10.10 to 10.55	Blessings and occasional address	Hon'ble Mr. Justice S. J. Mukhopadhaya Chief Justice, High Court of Gujarat and Chief Patron, Gujarat State Judicial Academy
10.55 to 11.00	Recess	
11.00 to 12.15	Medical Negligence	Ms. Soniabehn Gokani Registrar (Recruitment) High Court of Gujarat
12.15 to 01.45	Injury in Medico Legal cases.(Type of Injury, Hurt, Grievous Hurt, Simple injury, Dangerous injury)	Dr. D. R. Kothari
01.45 to 02.30	Lunch	
02.30 to 04.00	Age & Sex determination and paternity establishment (PNDT,MTP)	Dr. D. R. Kothari
04.00 to 04.15	Tea Break	
04.15 to 05.45	Custodial torture and death examination (exhumation & artifacts)	Dr. Saumil Merchant



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PROPOSED TIME-TABLE 1st Batch – 6 to 9, September, 2010

08.09.2010, Wednesday

<u>Time</u>	<u>Subject</u>	<u>Name of Faculty</u>
10.30 to 12.00	Disability-What is? And how it is to be ascertained and calculated	Dr. J. P. Pandit
12.00 to 12.15	Tea Break	
12.15 to 01.45	Legislative framework on Medical Jurisprudence	Ms. Soniabehn Gokani Registrar (Recruitment) High Court of Gujarat
01.45 to 02.30	Lunch	
02.30 to 03.00	Material Distribution	
03.00 to 04.00	Critical Analysis of the Provisions as regards conciliation in other statutes as well as enshrined in Section 89 vis-à-vis Order 10 Rule 1A of the Code of Civil Procedure.	Dr. Jyotsnaben Yagnik Judge, City Civil Court And Mr. G. R. Udhwani Registrar(Info.& IT), High Court of Gujarat
04.00 to 04.10	Tea Break	
04.10 to 05.00	Critical Analysis of the Provisions as regards conciliation in other statutes as well as enshrined in Section 89 vis-à-vis Order 10 Rule 1A of the Code of Civil Procedure.	Dr. Jyotsnaben Yagnik Judge, City Civil Court And Mr. G. R. Udhwani Registrar(Info.& IT), High Court of Gujarat
05.00 to 05.10	Recess	
05.10 to 06.10	Relevancy and Admissibility of Medical Evidence and Role of Judge and Appreciation of Forensic and Medical Evidence in Civil and Criminal Matters.	Hon'ble Mr. Justice A.L.Dave Judge High Court of Gujarat.



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09.09.2010, Thursday

Time	Subject	Name of Faculty
09.30 to 10.00	Journey to Civil Hospital	
10.00 to 01.00	Observation of live Postmortem at Civil Hospital, Ahmedabad	
01.00to 01.30	Journey to High Court	
01.30 to 02.15	Lunch	
02.15 to 03.15	Role of referral judges (pre and post) in ADR process in general as well as special focus on Mediation and deliberation on the Civil Procedure Appropriate Dispute Resolution (Gujarat) Draft Rules, 2007	Dr. Jyotsnaben Yagnik Judge City Civil Court Ahmedabad
03.15 to 03.30	Tea Break	
03.30 to 04.30	Role of referral judges (pre and post) in ADR process in general as well as special focus on Mediation and deliberation on the Civil Procedure Appropriate Dispute Resolution (Gujarat) Draft Rules, 2007	Dr. Jyotsnaben Yagnik Judge, City Civil Court And Mr. G. R. Udhwani Registrar(Info.& IT), High Court of Gujarat
04.30 to 04.50	Valedictory Address	Dr. Jyotsnaben Yagnik Judge, City Civil Court And Mr. G. R. Udhwani Registrar(Info.& IT), High Court of Gujarat
04.50 onwards	Certificate Distribution	